

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 4th day of January 2000.

Original Application no. 1284 of 2000.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member.

Prem Shanker Pandey, S/o Sri B.D. Pandey,
posted as Postal Assistant Post Office Gopi Ganj,
Distt. Sant Ravidas Nagar.

... Applicant

C/A Shri A.D. Prakash
Shri H.P. Pandey

Versus

1. Union of India through Post Master General,
Allahabad.
2. Superintendent of Post Office, West Division,
Varanasi.
3. Sub-Post Master Post Office Gopiganj, Distt.
Sant Ravidas Nagar.

... Respondents

C/Rs Shri R.K. Tewari

...2/-

S/...

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O R D E R (Oral)

Hon'ble Mr. S.K.I. Naqvi, Member-J.

Shri Prem Shanker Pandey, the applicant while working at Gopiganj Sub Post Office and posted at S.B. Counter, ~~█~~ has been removed from that S.B. Countervide impugned order dated 03.10.2000, copy of which has been annexed as annexure A-1.

2. The main grievance of the applicant is that this change amounts to punishment in view of the fact that the assistant posted ~~at~~ this counter gets an ~~allowance~~ allowance of Rs. 30/- p.m. and after change/transfer from this assignment he will loose that benefit and, thereby loss of Rs. 30/- per month. The applicant made representation against this arrangement vide annexure A-1 dated 14.10.2000, but no order thereon has been passed and, therefore, he has approached the Tribunal.

3. Heard on the point of admission and I find a fit matter to decide it at this stage with the direction that the competent authority in respondents establishment to decide the pending representation (annexure A-7 to the OA) within 8 weeks from the date of communication of this order by passing detailed, reasoned and speaking order with copy to applicant.

4. No order as to costs.

S. C. Naqvi
Member-J

/pc/